

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-05-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : --**  
**PETITION NUMBER : CP(IB)/44(CHE)2024**  
**NAME OF THE PETITIONER : Laxmi Jewels and Gold Pvt Ltd**  
**NAME OF THE RESPONDENT(S) : Aadithya Roadways Pvt Ltd**  
**UNDER SECTION : Sec 7 Rule 4 of IBC, 2016**  
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**ORDER**

Ld. Counsel Mr.Srenik Jain for the Applicant/ Financial Creditor.

In this case, Affidavit of Service has been filed on 26.04.2024. Reply not received. Respondent is given final opportunity to give reply within **two weeks** failing which right to file reply shall be closed.

Case is posted for hearing on **02.07.2024**.

-SD-

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

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-SD-

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**